

examined by officers of the Central Vigilance Commission during the period of absence of the Central Vigilance Commissioner were awaiting the decision of the Commissioner.

Conversion of CSIR, Madras Complex into Regional Research Laboratory.

2385. SHRI S. A. DORAI SEBASTIAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the CSIR, Madras Complex is having a dual management by a part-time Co-ordinating Director on one side and by the Directors of the eight participating laboratories on the other side during the past ten years;

(b) if so, whether this kind of dual control has led to complete disunity in the work of more than 300 R&D staff;

(c) if so, whether CSIR, Madras Complex Staff Service Association has represented to Government for the conversion of this complex into a Regional Research Laboratory as has been done in Trivandrum Complex; and

(d) the decision of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY & ELECTRONICS (SHRI C. P. N. SINGH): (a) & (b) The seven units belonging to Central Mechanical Engineering Research Institute (CMERI), National Metallurgical Laboratory (NML), Central Electronics Engineering Research Institute (CEERI), Central Electro-chemical Research Institute (CECRI), National Environmental Engineering Research Institute (NEERI), Central Scientific Instruments Organisation (CSIO), Indian National Scientific Documentation Centre (INSDC) and the Structural Engineering Research Centre (SERC), an independent laboratory of the Council of Scientific and Industrial Research (CSIR), all

located at the CSIR Complex, Madras are managed by their respective Scientists-in-charge of the Units. Their budgets and programme are approved and allotted by the respective laboratories to which they belong. All common facilities of routine nature such as accounts, purchase and works, maintenance and security are provided locally by the Co-ordinating Director, who is the Director of the SERC. He is vested with certain disciplinary powers in respect of staff working in the Complex as a whole. The Co-ordinating Director does not, however, interfere in the day-to-day working or technical management of the Units. These arrangements have been in vogue for the last about 10 years now and have not led to any practical difficulty for the R&D Extension and Service & Maintenance work of the various participating Units. These units located in the CSIR Complex, Madras are meant to carry out R&D Extension as well as Service and Maintenance work of their respective laboratories in the region around Madras. The Scientific and Technical Staff of these units belong to the cadres and professional disciplines of their own respective laboratories which look after the R&D work etc. and also ensure their professional growth and promotional prospects.

(c) & (d) Yes, Sir. The representation is, however, being examined.

Fixation of Reservation Quota for Scheduled Castes in Dadra Nagar Haveli

2386. SHRI UTTAMBHAI H. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the percentage of quotas of reservation which have been fixed for Scheduled Castes, backward Classes, handicapped and disabled, women and Adivasis etc in various employment centres and opportunities in each department in the Union Territory of Dadra Nagar Haveli;

(b) whether the said percentage has been fulfilled during 1978 to 1980 year-wise;

(c) if so the details of the employment given to each class in each department;

(d) if not, the reasons therefor; and

(e) the steps taken or proposed to be taken to fulfil the said posts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (e) Information is being collected and will be placed on the Table of the House.

News item Captioned "Ghost Units Galore in Sonapat"

2387. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of Government has been drawn to the press report appearing in *Economic Times* dated the 22nd August, 1980 highlighting the functioning of the District Industries centres introduced by the Central Government in Sonapat District and the alleged malpractices in allotment of raw material quota; and

(b) if so, reaction of Government with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) & (b). Yes, Sir. Comments of the State Government have been called for.

Khalistan Movement

2388. SHRI CHANDRAJIT YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of growing anti-national activities of the secessionist elements behind the so-called 'Khalistan' movement within the country and in U.K. and other Western countries; and

(b) if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Government have seen reports about the activities of the elements behind the so-called 'Khalistan' movement;

(b) The Government of Punjab have reported that they are seized of the matter. They have been requested to take appropriate action after examining its legal implications.

Weston Electronics

2389. SHRI H. N. NANJE GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Weston Electronics is one of the largest producers of a number of appliances such as T.Vs. Tape Recorders, Calculators, Transistors, Videos etc.; and

(b) if so, the details of the production for the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE & TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) Weston Electronics is one of the largest producers of T.V. Sets, Tape Recorders and Calculators. As regards Transistors (transistor radios), they are a small producer. They have just commenced the production of Videos (Video Tape Recorders).

(b) The details of production by Weston Electronics for the last three years are as follows:—

	1977	1978	1979
T.V. Sets	43851	37302	37422
Tape Recorders	7518	11717	15095
Calculators	10710	16329	15869